

THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/26/2021/Rect./176 Dated Shillong, 30th March, 2023

NOTICE

RESULT FOR THE POST OF STENOGRAPHER GRADE - II

Advertisement - No.HCM.II/109/2020-Rect/61 dated 08.04.2021

Personal Interview - 27.03.2023

Result - None found qualified

By Order,

REGISTRAR GENERAL

Memo No.HCM.II/26/2021/Rect./176-A Dated 30th March, 2023

Copy to:

1. Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for information of his Lordship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for information of his Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for information of his Lordship.
4. System Analyst for uploading the same in the Official Website of the Registry.
5. Notice Board.
6. Office file.


REGISTRAR GENERAL